

Statement

List of Towns Identified by the State Governments with Population Less Than 20,000 Facing Water Shortage.

Sl. No.	State	No. of Towns
1.	Arunachal Pradesh	8
2.	Assam	30
3.	Goa	12
4.	Gujarat	84
5.	Haryana	41
6.	Himāchal Pradesh	43
7.	Jammu & Kashmir	19
8.	Karnataka	21
9.	Kerala	9
10.	Madhya Pradesh	39
11.	Maharashtra	30
12.	Manipur	26
13.	Meghalaya	2
14.	Mizoram	19
15.	Nagaland	2
16.	Orissa	76
17.	Punjab	61
18.	Rajasthan	105
19.	Sikkim	5
20.	Tamil Nadu	76
21.	Tripura	6
22.	Uttar Pradesh	467
23.	West Bengal	3
Total		1184

[English]

SEAFARER'S WELFARE FUND SOCIETY

1921. **Shri Ram Kapse** : Will the **Minister of Surface Transport** be pleased to refer to the reply given to Unstarred Question No.1 on June 13, 1994 and state :

(a) whether the balance amount of the Seafarer's Welfare Fund Society due to be recovered from the five defaulting Cooperative Banks has since been recovered; and

(b) if not, the action taken by the Government to help the society in recovering the dues?

The Minister of State of the Ministry of Surface Transport (Shri Jagdish Tytler) : (a) No, Sir.

(b) Seafarer's Welfare Fund Society has already filed suits in Bombay High Court against seven defaulting Co-operative Banks to recover the principal amount alongwith interest.

ENCROACHMENTS OF DELHI RIDGES

1922. **Shri B. L. Sharma Prem** :
Shri Anand Ratna Maurya :

Will the **Minister of Urban Affairs and Employment** be pleased to state :

(a) the total area in Delhi ridges which was under encroachment and required to be cleared as per the Supreme Court's orders;

(b) the total area which has since been cleared;

(c) the organisations and institutions which are still occupying the land in Delhi Ridges; and

(d) the steps taken to clear them of the encroachments?

The Minister of State in the Ministry of Urban Affairs and Employment (Shri P.K. Thungon) : (a), (b) and (d) The position as reported by Delhi Development Authority and Central Public Works Department is as under :

(Fig. in acre)
D.D.A. C.P.W.D.

(i) The area under encroachment required to be cleared.	78.50	30.05
(ii) Area from which encroachment has since been removed.	9.51	20.07

Similar information in respect of Municipal Corporation of Delhi is being collected and will be laid on the Table of the Sabha.

(c) Delhi Development Authority and Central Public Works Department have reported as under :

D.D.A.

1. C.R.P.F.
2. I.T.B.P.
3. 11 Structures of religious nature.

C.P.W.D.

1. Bal Bharti School, Pusa Road.
2. Springdales School, Pusa Road.
3. Har Court Butlear School, Mandir Marg.
4. N.P. School at Mandir Marg.
5. Raisina School at Mandir Marg.
6. D.T.R.A. School at Mandir Marg.
7. C.R.P.F.